

**Construction of Overbridge at Kalletumkera, Kerala**

1523. SHRI K. MOHANDAS : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is a demand to construct an overbridge at Kalletumkera, in Irinjalakkude railway station in Kerala;

(b) if so, whether any decision has been taken in this regard; and

(c) if so, the details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir,

(b) and (c). The Railways undertake construction of road over/under bridges in replacement of busy level crossings jointly with the State Government and on a cost sharing basis. The traffic density at this level crossing at present is below the norm prescribed for replacement of level crossings by road over bridges. This proposal has also not been included by the State Government in the priority list of level crossings proposed for replacement.

**Threat of Congestion Surcharge by Shipping Lines at Calcutta Port due to Berthing Delays**

1524. SHRI PRAKASH V. PATIL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Indo-Pak-Bangladesh/U K./continental Conferences have threatened to impose a congestion surcharge on the Calcutta Port in view of the prolonged berthing delay being experienced by these lines;

(b) what is the average delay recorded by each of these shipping lines during the last one year;

(c) what were the financial implications for each shipping lines; and

(d) the steps being taken to ease congestion ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir. But no congestion surcharge was imposed.

(b) The pre-berthing detention of vessels is not maintained shipping-line wise. The average pre-berthing detention at Calcutta Port (in days) since January, 1985 is as follows :—

January	—	0.01
February	—	Nil
March	—	0.08
April	—	0.10
May	—	Nil
June	—	Nil
July	—	0.20
August	—	3.90
September	—	4.30
October	—	7.90

(c) No such data relating to financial implications of shipping lines is maintained by the ports.

(d) The following steps have been taken to ease congestion in Calcutta Port :—

(i) Priority is being granted to vessels opting to discharge overside.

(ii) Three vessels are being handled at Saugor anchorage instead of two.

(iii) Rotation of development of dock workers is being changed so as to make more gangs available.

(iv) More mobile cargo handling equipment and tugs are being made available.

(v) Availability of shed staff has been increased.

- (vi) Duplication of tally work between port and Dock Labour Board workers is being avoided.
- (vii) A control room has been established to monitor the operations round the clock.
- (viii) Supervision over cargo handling operations and other allied services has been intensified.
- (ix) Specific target dates are being fixed for completion of loading/unloading of each vessel.
- (x) Close co-ordination is being maintained between the port users and the concerned departments of the Port Trust.

**Medical Facilities for Government Servants Residing in Cities not Covered by CGHS**

1525. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Central Civil Government servants while in service get reimbursement of medical expenses under Central Services (Medical Attendance) Rules 1944, and those reside in a few big cities like Delhi, Bombay, Calcutta and Madras get treatment medicines from Government hospitals/CGHC dispensaries by contributing a nominal amount to the Central Government Health Scheme;

(b) whether it is also a fact that after retirement also these Government pensioners continue to get medical treatment from these hospitals and dispensaries by contributing a nominal amount;

(c) whether armed forces personnel also continue to get similar benefits after retirement, but retired government servants who reside in cities which are not covered under CGHS, do not get any medical reimbursement which they were getting while in service; and

(d) if so, the reasons thereof and remedial measures taken ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). Yes, Sir.

(d) The question of providing medical facilities to the retired Central Government employees not residing in an area covered by the Central Government Health Scheme is under consideration of the Fourth Pay Commission.

**Jayaprakash Narayan Memorial Committee**

1526. PROF. MADHU DANDAVATE : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) when was the 'Jayaprakash Narayan Memorial Committee' headed by the Prime Minister announced in the House;

(b) the number of meetings of the committee held so far since its formation;

(c) details of the schemes formulated regarding Jayaprakash Narayan's memorial; and

(d) how far were the schemes implemented ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) On 25th March, 1981,

(b) Two

(c) (i) Construction of a modern hospital in the memory of Shri Jayaprakash Narayan in Patna.

(ii) To explore the possibility of converting the birth place of the late Shri Jayaprakash Narayan in vil.